

**CATEGORY WISE MONTHLY PENDENCY STATEMENT FOR THE
MONTH OF MAY 2018 CIVIL AND SESSIONS DIVISION
HAMIRPUR, DISTRICT HAMIRPUR, H.P.**

Sr.No	Case Type	DSJ	ADJ	ADJ BSR	Total
1	Hindu Marriage Act	101	155	72	328
2	Land AQ. Cases	2	14	2	18
3	M.A.C.T	165	77	65	307
4	Criminal Appeal	98	122	33	253
5	Criminal Revision	30	33	15	78
6	Session Trial	58	53	5	116
7	Civil Misc. Appeal	26	17	6	49
8	Misc Civil Case	18	34	3	55
9	Civil Execution	1	6	3	10
10	Misc. Civil	1	9	0	10
11	MACT Execution	3	6	3	12
12	Guardians And Wards Act	2	10	0	12
13	Probate Case	0	2	0	2
14	Civil Suit	4	4	3	11
15	Execution Petition	77	15	7	99
16	Succession Act.	0	19	3	22
17	Civil Appeal	260	210	39	509
18	Bail Application	3	1	0	4
19	Cr. M. A.	26	30	10	66
20	Rent Appeal	0	1	0	1
21	Arbitration Act.	2	1	0	3
22	Muslim Marriage Petition	0	0	1	1
23	Mental Health Act. 1987	0	1	1	2
24	Civil Misc. Petition	1	1	0	2
25	Corruption Case	13	0	0	13
26	Cross Objection	3	3	0	6
27	Civil Misc Application	93	131	45	269
28	Objection Petition	2	1	0	3
29	Civil Transfer Application	1	0	0	1
		990	956	316	2262

**CIVIL AND SESSIONS DIVISION HAMIRPUR, DISTRICT HAMIRPUR, H.P.
CRIMINAL CASE CATEGORY WISE MONTHLY PENDENCY STATEMENT FOR
THE MONTH OF MAY, 2018**

S.No	Case Type	CJM	ACJM	Court- II	Court- III	Court IV	MTM	Total
1	Misc Civil Case	0	0	0	0	0	0	0
2	Motor Vehc Act	0	341	135	34	3	958	1471
3	NDPS Act	9	8	19	11	5	0	52
4	Police Challan	195	279	269	327	197	0	1267
5	Comp. U/s 138 Nia	127	255	203	258	94	0	937
6	Complaint Ipc/pvt. Complaint	17	35	28	20	10	0	110
7	Comp. D.V. Act.	2	5	9	9	0	0	25
8	Essential Commodity Act.	0	1	0	3	0	0	4
9	Indian Forest Act.	0	0	0	3	0	0	3
10	Excise Act.	7	20	12	19	3	0	61
11	Panchyat Application	2	3	2	3	3	0	13
12	Bail Application	0	0	1	0	0	0	1
13	125 Cr. P.c.	28	21	29	39	8	0	125
14	Cr. M. A.	150	181	175	120	30	0	656
15	Food Act.	0	2	3	3	0	0	8
16	Labour Act.	1	0	1	4	0	0	6
17	Mine Act.	0	14	12	2	4	0	32
18	UTR/CR	0	22	10	22	7	0	61
19	Juvenile	0	2	0	0	0	0	2
20	Criminal Misc. Petition	0	1	1	0	0	0	2
21	Complaint Of Min. Wages	0	1	1	0	0	0	2
22	Panchayat Appeal.	0	6	10	4	5	0	25
23	Execution Petitions	1	2	1	2	0	0	6
24	Gambling Act	1	0	0	0	0	0	1
25	Payment Of Wages Act	1	3	1	2	0	0	7
26	127 Cr. P.c.	7	6	2	1	0	0	16
27	Domestic Violence Act.	68	35	57	40	10	0	210
28	Calandra	4	4	0	2	0	0	10
29	Shops Act. 1969	6	4	6	2	3	0	21
30	Police Act.	1	0	0	0	0	0	1
31	Drugs And Cosmetics Act	0	4	1	1	0	0	6
32	Wild Protection Act	1	0	0	0	0	0	1
33	Factory Act	1	0	0	0	0	0	1
34	Juvenile IPC	0	9	0	0	0	0	9
35	Juvenile Act	0	1	0	0	0	0	1
36	SC/ST Prevention of Atrocity	0	1	0	0	0	0	1
37	Motor Transport Workers	0	0	0	0	0	2	2
		629	1266	988	931	382	960	5156

**CIVIL AND SESSIONS DIVISION HAMIRPUR, DISTRICT HAMIRPUR, H.P.CIVIL
CASE CATEGORY WISE MONTHLY PENDENCY STATEMENT FOR THE MONTH
OF MAY 2018**

Sr.No	Case Type	CJM	ACJM	Court-II	Court-III	Court-IV	Total
1	Hindu Marriage Act	1	1	1	0	0	3
2	Rent Control Case	0	0	1	0	2	3
3	Hindu Adoption&Maint	1	0	0	0	0	1
4	Civil Misc. Appeal	3	2	4	2	0	11
5	Misc Civil Case	42	59	58	80	38	277
6	Civil Execution	90	68	43	64	41	306
7	Misc. Civil	22	54	54	51	19	200
8	Guardians And Wards Act	1	4	0	0	0	5
9	Probate Case	0	1	0	0	0	1
10	Election Petition	0	2	0	0	0	2
11	Civil Suit	533	741	625	786	533	3218
12	Execution Petition	10	22	13	6	6	57
13	Rent Case	10	5	8	10	2	35
14	Pauper Application	0	2	2	4	4	12
15	Succession Act.	0	4	0	0	0	4
16	Claim Petition	0	2	0	0	0	2
17	Arbitration Act.	0	1	0	1	0	2
18	Review Petition	1	0	0	0	0	1
19	Civil Misc. Petition	4	1	10	12	7	34
20	Workman Compensation	15	24	0	0	0	39
21	Panchayat Appeal	0	0	0	1	0	1
22	Civil Misc Application	205	317	285	389	285	1481
23	Objection Petition	0	1	0	0	0	1
24	Counter Claim	17	14	15	9	13	68
25	Civil Transfer Application	0	0	0	1	0	1
		955	1325	1119	1416	950	5765